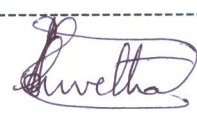



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/5/2016
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
	For TK Bhaskar Priyadarshini N Shwetha Vasudevan	Counsel for the petitioners 1-22	
	D. Chandragupta.	Counsel for R2	

ORDER

Ms N Priyadarshini, counsel for petitioners present. Shri D Chandragupta, counsel for R2 present and sought time for filing counter. Counsel for petitioners is directed to issue notice to R1, R3 & R4 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Time extended at request of R2 for filing counter. Put up on **21.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)